

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6604  
ANSWERED ON:07.05.2013  
ATTACK ON SCHEDULED CASTES IN TAMIL NADU  
Natarajan Shri P.R.

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the National Commission for Scheduled Castes (NCSC) which is enquiring into the mob attack on Scheduled Castes in Dharmapuri district in Tamil Nadu has submitted its inspection report;
- (b) if so, the details of the findings of the NCSC along with the reaction of the Union Government thereto and the progress of the rehabilitation works including construction of houses for those affected Scheduled Castes;
- (c) whether the Union Government is aware that the Tamil Nadu Adidravidar Housing and . Development Corporation (TAHDCO), a State-owned corporation had refused to execute construction of houses for the affected Scheduled Castes in Dharmapuri district, Tamil Nadu; and
- (d) if so, the reasons therefor and the response of the Government thereon?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAMNAIK)

(a) & (b) : The National Commission for Scheduled Castes (NCSC). based on electronic and print media news reports, made an on the spot enquiry visit to the affected areas in the Dharampuri District (Tamil Nadu). The NCSC has reported that an agitation started after the marriage of a girl of other caste with a boy belonging to a Scheduled Caste (SC) and consequential suicide by the father of the concerned girl. Some persons from other community rampaged and lit fire to the houses, shops, house hold articles, electronic gadgets, food grains, and vehicles of members of SCs. The valuables were also looted. The Director General of Police, Crime Branch. C1D, Government of Tamil Nadu, in response to a letter of the NCSC, has stated that the administration, inter alia, has provided all basic facilities and undertaken relief measures for the victims.

(c) & (d) : The Government of Tamil Nadu has informed that construction of houses for the affected Scheduled Castes people in Dharampuri has been undertaken by the District Rural Development Agency (DRDA) Dharampuri District under Chief Ministers Solar Powered Green House Scheme (CMSPGHS).